

Government of India  
Ministry of Finance  
Department of Economic Affairs

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LOK SABHA  
UNSTARRED QUESTION NO.2816  
ANSWERED ON FRIDAY, DECEMBER 2, 2016  
(AGRAHAYANA 11, 1938 (SAKA))

Special Purpose Vehicles

2816. SHRI P.R. SUNDARAM:

Will the Minister of FINANCE (वित्तमंत्री) be pleased to state:

- (a) the details of the projects and funds allocated under Special Purpose Vehicle (SPV) during the 11th and 12th Plans;
- (b) whether the Government has made any assessment of the overall performance and achievement with regard to execution and completion of the projects under SPV mode; and
- (c) if so, the details thereof and outcome thereon?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE  
(SHRI ARJUN RAM MEGHWAL)

- (a) The details of the projects and funds allocated under Special Purpose Vehicle (SPV) during the 11th and 12th Plans are not maintained centrally by the Government of India;
- (b) and (c) Ministry of Finance reviews the overall physical and financial performance of individual scheme/project under each Ministry/Department at the time of finalization of Revised Estimates and also through Performance Budget and suggests corrective measures, if required. Individual Ministry/Department is responsible for overseeing the execution and completion of projects under SPV mode.

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